

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1495
ANSWERED ON 09/12/2024**

IN SITU SLUMS RE-DEVELOPMENT (ISSR) UNDER THE PMAY-(U)

NO. 1495. SHRI SAKET GOKHLE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of people and/or households living in slums identified by the Ministry in cities where the Pradhan Mantri Awas Yojana-Urban (PMAY-(U)) Scheme has been implemented; and
- (b) the total number of houses sanctioned for In Situ Slums Re-development (ISSR) under the Pradhan Mantri Awas Yojana-Urban (PMAY-(U)) between July 2015 to October 2024, year-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a): Census of India conducts enumeration of population including slums on decadal basis in the country. The last census was conducted in 2011, according to which, a total of 6.54 crore people comprising of 1.39 crore households were living in slums across the country. Pradhan Mantri Awas Yojana - Urban (PMAY-U) is implemented in all the statutory towns as per Census 2011 and towns notified subsequently including Notified Planning/Development Areas, areas and villages falling within Notified Planning/Development area under the jurisdiction of an Industrial Development Authority/Special Area Development Authority/Urban Development Authority or any such Authority under State legislation which is entrusted with the functions of urban planning and regulations.
- (b): 'Land' and 'Colonisation' are State subjects. All schemes related to housing and slum rehabilitation are implemented by State/Union Territory (UT) Governments in their respective regions. However, Government of India is supplementing the efforts of States/UTs by providing Central Assistance under PMAY-U to provide pucca house with basic amenities to all eligible urban beneficiaries across the country including slum dwellers. Eligible beneficiaries can avail benefit of PMAY-U through available four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Based on the project proposals submitted by States/UTs, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.22 lakh have been grounded and 88.22 lakh are completed/delivered to the beneficiaries in urban areas, including slums, as on 25.11.2024. Apart from 2.95 lakh houses sanctioned under ISSR component, more than 26 lakh houses have been sanctioned to slum dwellers under AHP/BLC verticals of PMAY-U. The scheme has been extended till 31.12.2024, except CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. The year-wise total number of houses sanctioned under ISSR vertical of PMAY-U between July 2015 to October 2024 is at Annexure.

Year-wise total number of houses sanctioned under ISSR vertical of PMAY-U between July 2015 to October 2024

Financial Year	Houses sanctioned under ISSR vertical (Nos.)
2015-2016	1,31,328
2016-2017	6,733
2017-2018	5,948
2018-2019	1,44,206
2019-2020	4,818
2020-2021	1,053
2021-2022	1,512
Total	2,95,598